

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.39872/2018

(Arising out of impugned final judgment and order dated 20-08-2015 in CRLA No.198/1983 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHAGWAN DAS & ANR.

Respondent(s)

(IA No.162730/2018 - FOR CONDONATION OF DELAY IN FILING; and, IA No.162731/2018 - FOR EXEMPTION FROM FILING O.T.)

Date : 10-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Raghvendra Singh, Advocate General
Mr. Sanjay Kumar Tyagi, AOR
Mr. Rajan Kumar Chaurasia, Adv.
Mr. Divyansh Rai, Adv.

For Respondent(s) Mr. Krishna Kumar Mishra, Adv.
Mr. P.K. Mishra, Adv.
Mr. Shashank Singh, Adv.
Ms. Kanika Bansal, Adv.
Mr. Vikash Kumar, Adv.
Ms. Anisha Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 14.02.2020.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER